

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.116
IA-3923/2020 in
IB-1683/(ND)/2018

IN THE MATTER OF:

Crayaon Software Experts India (P) Ltd
Vs.

....OPERATIONAL CREDITOR

Vas Data Services (P) Ltd

....RESPONDENT

SECTION :

U/s. 9 IBC, 2016

Order delivered on 15.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

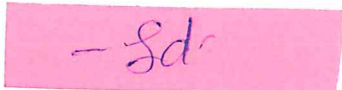
For the Intervener :

ORDER

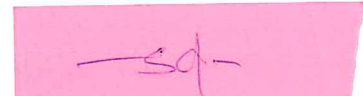
Counsel for the Resolution Professional is present.

Heard.

Order is **reserved**.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit